

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-508**  
IB-808/ND/2022

**IN THE MATTER OF:**

Oncquest Laboratories Pvt. Ltd.

**....Applicant**

**Vs.**

M/s. Sanya GIC Imaging Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 14.03.2023**

**CORAM:**

**SHRI ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Sonal Anand, Mr. Aayush Sai, Mr. Sandit Aggarwal  
For the Respondent : Ms. Prachi Johri, Adv.

**ORDER**

Both parties are present. List the matter before the Regular Bench on  
**17.04.2023.**

**S/d-**  
**(DR. BINOD KUMAR SINHA)**  
**MEMBER (T)**

**S/d-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**